ANNEXURE-7
M/S SHRI DIYA PROJECTS PVT. LTD. (IN LIQUIDATION)
List of Operational Creditors (Government Dues) as on 04.09.2024
(As per Regulation 20 of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

		Claim Filed				Claim Admitted								
S.No.	Name of Creditor	Principal Amountt (Rs)	Interest Amountt (Rs.)	Penalty (Rs.)	Total claim filed (Rs)	Principal (verified)	Interest Amt (Rs)	Penalty (Rs.)	Total Amount admitted	Voting in CoC (%)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
2	The Deputy Commissioner of	1,24,81,772.00	94,61,897.00	12,48,176.00	2,31,91,845.00	1,24,81,772.00	94,61,897.00	12,48,176.00	2,31,91,845.00					
	Commercial Taxes- (Audit 4.2)-									6.55%	NIL	NIL	NIL	NIL
	(Shri Pradhan Vijay Krishna)													
3	The Deputy Commissioner of	59,66,887.00	57,19,966.00	5,96,689.00	1,22,83,542.00	59,66,887.00	57,19,966.00	5,96,689.00	1,22,83,542.00					
	Commercial Taxes- (Audit 4.4)-									3.47%	NIL	NIL	NIL	NIL
	(Mrs. Shilpa N)													
	Total	1,84,48,659.00	1,51,81,863.00	18,44,865.00	3,54,75,387.00	1,84,48,659.00	1,51,81,863.00	18,44,865.00	3,54,75,387.00					

Note:-Since no fresh claim was recevied during Liquidation Period.Hence, claims recevied during CIRP period are considered.